

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 205**  
**(IB)-35(ND)/17**  
**IA/266/2020**

**IN THE MATTER OF:**

**M/s. Helpline Hospitality Pvt. Ltd.**

**... Applicant/Petitioner**

**Under Section: 9 of IBC, 2016**

**Order delivered on 11.09.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator : Mr. Sameer Rastogi, Adv.**

**ORDER**

Renotify this case on 21<sup>th</sup> September, 2020

— Sd —

**(L.N. GUPTA)  
MEMBER (T)**

— Sd —

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**